(12)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/88/2017

NAME OF THE PETITIONER

: VASTRONIC BIO MEDICAL PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMAN SARANYAN

2

B-SRIBHAK

Dyloc

for petitioning

ORDER

Mr. D.Peruman Saranyan for the petitioner present. Mr. B.Sridhar, Dy. RoC present. Heard both sides. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

MS